

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2018 &
IA NOs. 326 & 554 OF 2018**

Dated: 24th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

M/s Hinduja National Power Corporation Limited ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Nandita Bajpai
Mr. Shubham Arya
Ms. Purva Kohli

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Prerna Singh
Mr. Prashant Mathur for R.2 & 3

ORDER

Heard learned counsel for the parties.

List the matter for further hearing on **01.11.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt